GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:427 ANSWERED ON:02.03.2005 IMPLEMENTING POPULATION POLICY Yadav Dr. Karan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the initiatives taken to implement the National Population Policy in 'BIMARU' States:
- (b) whether there has been any improvement after starting the empowered Action Group (EAG) schemes;
- (c) if so, the details in this regard;
- (d) the amount of budgetary allocations sanctioned through EAG schemes to the above States in the years 2003-04 and 2004-05; and
- (e) the amount of funds utilised by these States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a): An Empowered Action Group (EAG) was constituted on 20thMarch 2001 in the Department of Family Welfare to focus on eight States namely Bihar, Jharkhand, Madhya Pradesh, Chhatisgarh, Orissa, Rajasthan, Uttranchal and Uttar Pradesh. Special focus was given in these States for strengthening of rural health infrastructure especially operationalisation of 2 FRUs per district, strengthening Training Institutions; Maintenance of cold chain equipments, Maternal health initiatives, IEC activities and supply of contraceptives.
- (b) Yes Sir, there has been some improvement in these states in respect of Crude Birth Rate, Crude Death Rate and Infant Mortality Rate compared to 2001-02 when EAG was constituted.
- (c) The Statement is enclosed.
- (d) Grants-in-aid amounting to Rs.10885.82 lakh and Rs.19280.31 lakh were sanctioned for 2003-04 & 2004-05 through EAG Schemes respectively. An amount of Rs.6954.03 lakh was released during 2003-04. The releases for 2004-05 are under process.
- (e) The State Governments have reported utilization of Rs.1341.51 lakh, out of the releases made so far from EAG Scheme.

Statement showing CBR, CDR and IMR in EAG States

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S.No. States Crude Birth Rate (CBR) Crude Death Rate (CDR) Infant Mortality Rate (IMR)

2000 2001 2002 2000 2001 2002 2000 2001 2002

1. Bihar 31.9 31.2 30.9 8.8 8.2 7.9 62 62 61

2. Jharkhand 26.5 26.2 26.4 9.0 8.8 7.9 70 62 51

3. Madhya Pradesh 31.4 31.0 30.4 10.3 10.1 9.8 88 86 85

4. Chattisgarh 26.7 26.5 25.0 9.6 8.8 8.7 79 77 73

5. Orissa 24.3 23.5 23.2 10.5 10.4 9.8 96 91 87

6. Rajasthan 31.4 31.1 30.6 8.5 8.0 7.7 79 80 78

7. Uttar Pradesh 32.8 32.1 31.6 10.3 10.1 9.7 83 83 80
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8. Uttaranchal 20.2 18.5 17.0 6.9 7.8 6.4 50 48 41